

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 10-07-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|------------------------------|--------------------------------------------------------|-------------------------|-----------------------------------------------------------------------------------------------------------------|--------------------------------|
| 11:00 A.M - 12:00 P.M | | | | |
| 1 | O.S. 1772/2005 (SUMMONS) IA/1/2005 | | AKKAYAMMA Vs H R MANJUNATH | SHIVALINGAPPA |
| 2 | M.C. 421/2019 (SUMMONS) | | Shadab Khan Vs NIL | Kumara |
| HEARING ON IA | | | | |
| 3 | O.S. 745/2011 (SUMMONS) IA/1/2011 | | BASAVANNA Vs RUDRAIAH | RAJAKUMAR |
| 4 | O.S. 1346/2011 (SUMMONS) IA/1/2011 | | BHAGYARAJU Vs GOPI.P.N | H.S.RAMU |
| 5 | O.S. 966/2019 (SUMMONS) IA/1/2019 | | Gopalan Nair P T Vs Nitte Education Trust | VHVK Law Partners |
| 12:00 P.M - 1:00 P.M | | | | |
| 6 | M.C. 110/2020 (SUMMONS) IA/1/2020 IA/2/2020 | | ABHISHEK SHARMA Vs NIL | SHWETHA ANAND |
| HEARING ON IA | | | | |
| 7 | M.A. 45/2020 (SUMMONS) IA/1/2020 IA/2/2020 | | RATHNAMMA Vs NARAYANAREDDY | N M MANJUNATH |
| 8 | O.S. 250/2015 (ARGUMENTS.) | | TUV Rheinland India Pvt. Ltd. Rep. by Paa Puratchikkanal Vs PPS Enviro Power Private Limited | Dhananjay Joshi |
| 9 | O.S. 1241/2018 (ARGUMENTS.) IA/1/2018 | | Mariyappa Vs Nanjundappa | NM |
| 10 | R.A. 21/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019 | | Thimmaraju T A Vs M/s Hindustn Petroleum Corporation Ltd., Rep. by Sudhir Kumar Soni | Y N S R |
| 11 | O.S. 994/2018 (ISSUES.) IA/1/2018 | | Doddaiah Vs Ningappa | U S Yogesh Kumar associates |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------------------------------------------------------|----------------------------------------------------------------------|-------------------------|---------------------------------------------------------------------------------|--------------------------|
| 12 | O.S. 1904/2018 (ISSUES.) IA/1/2018 IA/2/2018 | | LAKSHMAMMA Vs ARASAPPA M | CHANDRASHEKAR M |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 13 | Misc 32/2018 (EVIDENCE.) IA/1/2018 | 03-09-2020 | Sunitha Dixit, Rep by SPA Holder Sevaram Dixit Vs Patalappa N N | K Venkata Reddy |
| CROSS EXAMINATION OF PW | | | | |
| 14 | O.S. 255/2012 (EVIDENCE.) IA/1/2012 | 03-09-2020 | DODDAPILLAPPA Vs NARAYANASWAMY | VARDARAJ.P.N |
| 15 | O.S. 650/2014 (EVIDENCE.) IA/1/2014 | 03-09-2020 | Babu G Vs Savithramma | Harish M |
| 16 | O.S. 1114/2014 (EVIDENCE.) IA/1/2014 | 03-09-2020 | Usha S K Vs Lakshamma | Shivaraj M K |
| PLNTF EVIDENCE | | | | |
| 17 | O.S. 1470/2011 (EVIDENCE.) IA/1/2011 IA/2/2011 IA/3/2011 | 03-09-2020 | SRIDHAR.S Vs LAKSHMAMMA.R | |
| 18 | O.S. 13/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 | 03-09-2020 | Shanthi.B Vs Muninarasappa | K.T.Dakappa |
| 19 | O.S. 1132/2013 (EVIDENCE.) IA/1/2013 | 03-09-2020 | Lakshamma Vs Krishnappa | S.Shankarachar |
| 20 | O.S. 1823/2013 (EVIDENCE.) IA/1/2013 | 05-09-2020 | Ammajamma Vs Chandre gowda G C | Ms Eshwar M. Gollalli |
| 21 | O.S. 1391/2015 (EVIDENCE.) IA/1/2015 | 05-09-2020 | Vaheeda Vs Fathima alias Meriyamma | Y N A |
| 22 | O.S. 903/2017 (EVIDENCE.) IA/1/2017 | 05-09-2020 | Nagaraj H D Vs Ramaiah | Lokesh Gowda J K |
| 23 | O.S. 1081/2017 (EVIDENCE.) IA/1/2017 | 05-09-2020 | Shankaramma Vs Ashwathnarayana N | C R K |

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|----------------------------|--------------------------------------------|-------------------------|-------------------------------------------------------------------------|------------------------|
| 24 | O.S. 1440/2019 (EVIDENCE.) | 05-09-2020 | M/S IDBI BANK Vs M/S RAMDEV GAS AGENCIES | M R DILIP |
| FUTHER CHIEF OF pw | | | | |
| 25 | O.S. 1364/2015 (EVIDENCE.) IA/1/2015 | 05-09-2020 | Kumar K Vs Krishna Murthy | G Nagendra |
| 26 | O.S. 1236/2018 (EVIDENCE.) IA/1/2018 | 05-09-2020 | Chikkka Muniyamma Vs Rathnamma | KVR |
| AMENDMENT | | | | |
| 27 | O.S. 129/2015 (SUMMONS) IA/1/2015 | 19-09-2020 | Venkatesh P L Vs Rathnamma alias Munirathnamma | S.V. RAMACHANDRAPPA |
| 28 | O.S. 1808/2018 (SUMMONS) IA/1/2018 | 19-09-2020 | KANTHAMMA Vs RAMANJINAPPA | R.T. NANJEGOWDA |
| AWAIT SUMMON/NOTICE | | | | |
| 29 | Misc 38/2018 (SUMMONS) IA/1/2018 | 19-09-2020 | Kirankumar S Vs Shivananda L | S Mallikarjunaswamy |
| STEPS | | | | |
| 30 | O.S. 43/2015 (SUMMONS) IA/1/2015 | 19-09-2020 | Muniyappa Vs Chinnappa | |
| 31 | O.S. 410/2015 (SUMMONS) IA/1/2015 | 19-09-2020 | Sriramaiah Vs Chikkanarayanappa | Lokanath S |
| 32 | O.S. 934/2015 (SUMMONS) IA/1/2015 | 30-09-2020 | Narayanaswamy K M Vs Chowdamma | K R P |
| 33 | O.S. 1201/2018 (SUMMONS) | 30-09-2020 | VIJAYA BANK, Rep by P.V.S.S Raghu Kumar Vs SHANKAR | MRM |
| 34 | M.C. 7/2019 (SUMMONS) | 30-09-2020 | Rekha S Vs Shankaranandaswamy S R | M Vuinaya Keerthy |
| 35 | M.C. 158/2019 (NOTICE) | 30-09-2020 | Bharath H N Vs Harshitha P | T N S |
| 36 | Misc 25/2020 (NOTICE) IA/1/2020 | 30-09-2020 | Kamma, Since deceased by LRs. 1(a) Muniraju Vs Gowramma | M T N |

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IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
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|-------------------------------------|-------------------------------------------------------|------------------|----------------------------------------------------------------|----------------------|
| <u>11:00 A.M - 12:00 P.M</u> | | | | |
| 1 | O.S. 631/2005 (HEARING) IA/1/2005 | | YELLAMMA Vs V NAGARAJU | SREE RAMA REDDY.M |
| 2 | EX 79/2010 (HEARING) IA/1/2010 | | SHAYAMALA Vs MUNIRAJU AND OTHERS | NINGEGOWDA` |
| 3 | O.S. 476/2011 (HEARING) | | ROJAMMA @ ROJI Vs ANTHONAPPA | G.R. SAMPANGAPPA |
| 4 | O.S. 1553/2013 (HEARING) IA/1/2013 IA/2/2013 | | Ravichandra H R Vs Puttaraju T | H Prasanna Kumar |
| 5 | O.S. 1330/2016 (HEARING) IA/1/2016 | | Padhma Vs Muniyamma | |
| 6 | O.S. 1188/2017 (HEARING) IA/1/2017 | | Lakshman C Vs Jayalakshmi | M Ramakrishna |
| 7 | O.S. 43/2018 (HEARING) IA/1/2018 IA/2/2018 | | Tejas Gowda C Vs Manjunatha C | Shivaramu H C |
| 8 | M.C. 119/2020 (HEARING) IA/1/2020 | | PALLAVI Y G Vs NIL | A C SUBRAMANYA |
| 9 | O.S. 622/2020 (HEARING) IA/1/2020 IA/2/2020 | | Sugunamma Vs Sadappa | Malluraiah |
| CONCILIATION | | | | |
| 10 | EX 78/2010 (A.D.R) | | I B NAGARATHNA Vs KAMALAMMA, SINCE DEAD BY LRS | RAVINDRANATH |
| <u>12:00 P.M - 1:00 P.M</u> | | | | |
| 11 | O.S. 1231/2017 (HEARING) IA/1/2017 IA/2/2017 | | Nagamma Vs Krishnappa N S | R Venkatesh |
| 12 | O.S. 1468/2017 (HEARING) IA/1/2017 | | Rakshith S Vs Srinivas V H | |
| 13 | O.S. 1635/2017 (HEARING) IA/1/2017 | | Venkatamma Vs Raju K Y | Venkat C M |

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|---------------------------------------------------------|------------------------------------------------------------------|-------------------------|---------------------------------------------------|--------------------------------|
| 14 | O.S. 341/2020 (HEARING) IA/1/2020 IA/2/2020 | | Samma Francis Vs Manjunatha | V B SHIVAKUMAR |
| 15 | O.S. 505/2020 (HEARING) IA/1/2020 | | VENKATESH M Vs AGADURAPPA | PRAMILA |
| 16 | O.S. 608/2020 (HEARING) IA/1/2020 | | MALAI AH Vs VENKATRAMANASWAMY | K SURESH DESAI |
| 17 | M.A. 47/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020 | | SHIVARAMDAS G Vs TAHSILDAR | M.SRINIVASIAH |
| 18 | O.S. 1042/2012 (ARGUMENTS.) IA/1/2012 | | Pillamma alias Jayamma Vs Venkatappa | G.R. VENKATARAMANA REDDY |
| 3:00 P.M - 4:00 P.M | | | | |
| 19 | O.S. 629/2020 (ORDERS.) IA/1/2020 | | VENKATAMMA Vs RADHAMMA | ANJANEYA |
| 20 | O.S. 636/2020 (ORDERS.) IA/1/2020 IA/2/2020 | | MUNILAKSHMAMMA Vs MOHAMMED YOUSUFF | N R NAIK |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 21 | FDP 10/2019 (NOTICE) IA/1/2019 | 14-09-2020 | Tulasamma Vs Venkataramanappa | V Ananda |
| 22 | EX 29/2019 (NOTICE) | 14-09-2020 | Manjunath R Vs Gopal H | B R |
| 23 | R.A. 47/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019 | 14-09-2020 | AMBIKA B K Vs AMMAYAMMA | C D Shivanna |
| 24 | R.A. 48/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019 | 14-09-2020 | Ambika B K Vs Praveen K | C D Shivanna |

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|----------------|-----------------------------------------------------------------|-------------------------|--------------------------------------------------------------------------------------------------|-----------------|
| 25 | R.A. 49/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019 | 14-09-2020 | Ambika B K Vs Mahesh L | C D Shivanna |
| 26 | R.A. 50/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019 | 14-09-2020 | AMBIKA B K Vs SRINIVAS S D | C D Shivanna |
| 27 | M.C. 183/2019 (NOTICE) | 14-09-2020 | Subramani alias Subbachari S L Vs Jyothi B | Manjunath |
| 28 | M.C. 188/2019 (NOTICE) | 14-09-2020 | Sangeetha B Vs Azhagupandi M | K V S |
| 29 | Misc 133/2019 (NOTICE) IA/1/2019 | 14-09-2020 | Muninagappa since dead Rep. by LRs 1A. Jayamma Vs Munirajappa | C. Vinay Swamy |
| 30 | M.C. 244/2019 (NOTICE) | 14-09-2020 | Usha N Vs Raghuatha G | A R Pawar |
| 31 | FDP 37/2019 (NOTICE) IA/1/2019 | 14-09-2020 | Muni Raju Vs Revanna | K S Nataraja |
| 32 | M.C. 450/2019 (NOTICE) | 14-09-2020 | Vikash Kumar Vs NIL | Chitraja |
| 33 | R.A. 10/2020 (NOTICE) IA/1/2020 | 14-09-2020 | Venkashamaiah alias venkatashappa, Rep. SPA Holder Muniyellappa Vs Krishnappa | K N N |
| 34 | M.A. 24/2020 (NOTICE) IA/1/2020 | 14-09-2020 | SRIRAMAIAH SETTY T N Vs RANGASWAMY P | A S M |
| 35 | O.S. 686/2016 (A.D.R) IA/1/2016 | 14-09-2020 | Nanjundappa T V, Rep. by his GPA holder Siddaraju Vs Muninajappa | A S |
| 36 | O.S. 1640/2016 (A.D.R) IA/1/2016 | 14-09-2020 | Smitha Shree Vs Thimmaiah R K | |
| 37 | M.C. 412/2019 (A.D.R) | 14-09-2020 | Jagadish R alias Sunil R Vs NIL | Ramachandra R |

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| 38 | O.S. 671/2010 (ISSUES.) IA/1/2010 | 14-09-2020 | JAYALAKSHMI Vs AYYAMMA @ MUNIYAPPA | SHIVA PRASAD |
| 39 | O.S. 277/2010 (EVIDENCE.) IA/1/2010 | 14-09-2020 | GOVINDAPPA Vs LAKSHMAN @ DODDA LAKSHMAN | MS.SATYAKI ASSOCIATES |
| 40 | O.S. 900/2011 (EVIDENCE.) IA/1/2011 | 14-09-2020 | VASANTHI NAGAPPA Vs GUNDAPPA.H. | JAYARAMAIAH |
| 41 | O.S. 1755/2013 (EVIDENCE.) IA/1/2013 | 14-09-2020 | Sujathamma Vs Kanthamma | G. Shantha |
| 42 | O.S. 343/2019 (SUMMONS) IA/1/2019 | 19-09-2020 | JOHN PETER Vs LOURDU SWAMY | RAKSHIT K. N. |
| 43 | O.S. 713/2019 (SUMMONS) IA/1/2019 | 19-09-2020 | HUCHAMMA Vs SHIVAMMA | L D |
| 44 | O.S. 1748/2019 (SUMMONS) IA/1/2019 | 19-09-2020 | Narayanamma Vs Ramachandra Reddy S N | Mohammed Ayub |
| 45 | M.C. 124/2017 (NOTICE) | 19-09-2020 | Surekha Nayak Vs Vikram Nayak | PNR Legal |
| 46 | M.A. 86/2017 (NOTICE) IA/1/2017 IA/2/2017 | 19-09-2020 | Channakrishna Kulal Vs Krishnamurthy B N | |
| 47 | M.A. 87/2017 (NOTICE) IA/1/2017 | 19-09-2020 | Channakrishna Paul Vs Krishnamurthy B N | |
| 48 | M.A. 88/2017 (NOTICE) IA/1/2017 | 19-09-2020 | Suresh V N Vs Krishnamurthy B N | |
| 49 | M.A. 89/2017 (NOTICE) IA/1/2017 IA/2/2017 | 19-09-2020 | Suresh V N Vs Krishnamurthy B N | |
| 50 | M.A. 90/2017 (NOTICE) IA/1/2017 IA/2/2017 | 19-09-2020 | Premalatha B D Vs Krishnamurthy B N | |
| 51 | M.A. 91/2017 (NOTICE) IA/1/2017 | 19-09-2020 | Premalatha B D Vs Krishnamurthy B N | |

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| 52 | M.A. 92/2017 (NOTICE) IA/1/2017 IA/2/2017 | 19-09-2020 | Dakshayini Vs Krishnamurthy B N | |
| 53 | M.A. 93/2017 (NOTICE) IA/1/2017 | 19-09-2020 | Dakshayini Vs Krishnamurthy B N | |
| 54 | Misc 99/2017 (NOTICE) IA/1/2017 IA/2/2017 | 19-09-2020 | Rathnamma Vs Kadrappa | S Sujatha |
| 55 | R.A. 77/2017 (NOTICE) IA/1/2017 IA/2/2017 IA/3/2017 | 19-09-2020 | Rajan Babu S Vs Sarojamma | |
| 56 | M.A. 58/2018 (NOTICE) IA/1/2018 | 19-09-2020 | Pratibha Aggarwal Vs Nagaraju B V | H.R.S |
| 57 | Misc 60/2018 (NOTICE) IA/1/2018 | 19-09-2020 | Bala Jyothi Vs Sathyanarayana L K. | H Nagaraja |
| 58 | M.C. 76/2019 (NOTICE) | 19-09-2020 | Shivaleela Vs Anilkumar S Patil | Chaithanya Law |

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|---------------------------|--------------------------------------------------------------------------------|------------------|------------------------------------------------|--------------------|
| 14 | O.S. 1157/2012 (A.D.R) IA/1/2012 | 24-09-2020 | Vanitha.M Vs Kamalamma | K.PRABHAKAR |
| 15 | O.S. 1526/2012 (A.D.R) IA/1/2012 | 24-09-2020 | Mariyappa Vs Chinnappa | T.K.Rajagopala |
| 16 | O.S. 343/2013 (A.D.R) IA/1/2013 | 24-09-2020 | Jayamma Vs Ramaswamappa | H.R.Praveen kumar |
| 17 | R.A. 48/2013 (A.D.R) IA/1/2013 | 24-09-2020 | Srinivasa.N Vs Narayanappa.A | Shankar |
| (EX/0000010/2007) | | | | |
| 18 | O.S. 514/2013 (A.D.R) IA/1/2013 | 24-09-2020 | Lakshamma Vs Sonnamma | K.G.Ramakrishnaiah |
| 19 | O.S. 534/2013 (A.D.R) IA/1/2013 | 24-09-2020 | Aruna Vs Sampath S.E | Ramananda |
| 20 | O.S. 604/2013 (A.D.R) IA/1/2013 | 24-09-2020 | Ganga Arasamma Vs Narayanamma | Naveen kumar.L |
| 21 | O.S. 738/2008 (SUMMONS) IA/3/2008 IA/4/2008 IA/1/2008 IA/2/2008 | 27-09-2020 | H NARAYANA Vs H MUNIVENKATAPPA | |
| 22 | O.S. 161/2020 (SUMMONS) | 27-09-2020 | Venkateshappa Vs Munivenkatamma | Maina Tai Kheny |
| 23 | M.C. 28/2018 (A.D.R) | 28-09-2020 | Natesh Vs Vinutha | Manohar H P |
| 24 | O.S. 1894/2018 (A.D.R) IA/1/2018 IA/2/2018 | 28-09-2020 | NARAYANAMMA Vs NARASAPPA | SUDARSHAN |
| 5 | M.C. 54/2019 (A.D.R) | 28-09-2020 | Shubhojit Battacharjee Vs Payal Adhvaryu | Rajesh P |
| 6 | M.C. 175/2019 (A.D.R) | 28-09-2020 | Karthik T S Vs Ramya G | G G |
| | M.C. 185/2019 (A.D.R) | 28-09-2020 | Dheeraj Kumar Upadhyay Vs NIL | K B S |

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|---------|---------------------------------------------------------------------|------------------|-----------------------------------------------------------------------|-------------------------------------------|
| 28 | O.S. 959/2019 (A.D.R) IA/1/2019 | 28-09-2020 | Narayanappa Vs Narayanamma | N M Manjunath |
| 29 | M.C. 343/2019 (A.D.R) | 28-09-2020 | Shudhanshu Raghav alias Shudhanashu Pal Singh Vs Nupur Singh | G D S |
| 30 | O.S. 104/2016 (ISSUES.) IA/1/2016 | 28-09-2020 | Mariyamma Vs Parvathamma | Babu |
| 31 | O.S. 1914/2019 (ISSUES.) IA/1/2019 | 28-09-2020 | Dinesh Vs Arasappa | Venkateshulu D |
| 32 | O.S. 288/2020 (ISSUES.) IA/1/2020 | 28-09-2020 | CHANNAPPA Vs HUCHIRAPPA H | S SUBRAMANYAM |
| 33 | O.S. 3084/2006 (EVIDENCE.) IA/1/2006 IA/2/2006 | 29-09-2020 | N L CHIKKARAMANNA Vs H T NANJAPPA | K.M. THIMMAPPA |
| 34 | O.S. 78/2010 (EVIDENCE.) IA/1/2010 | 29-09-2020 | GLORIA RANI Vs PHILOMINA | ANIL KUMAR |
| 35 | O.S. 230/2011 (EVIDENCE.) | 29-09-2020 | BHASKAR KUMAR Vs JAYANNA AND OTHERS | DAKAPPA |
| 36 | O.S. 473/2011 (EVIDENCE.) IA/1/2011 IA/2/2011 IA/3/2011 | 29-09-2020 | MAHESH KUMAR.B.M. Vs PRABHAKAR.H.B. | SRI.HARISH.B.L ANAND |
| 37 | O.S. 543/2011 (EVIDENCE.) IA/1/2011 | 29-09-2020 | KRISHNA NAVALGUND Vs NARASIMHA MURTHY | T.N.RAGHUPATHY |
| 38 | O.S. 898/2011 (EVIDENCE.) IA/1/2011 | 29-09-2020 | NARASIMHAIAH Vs MUNIYAPPA | V.RAVI PRAKASH. B P NALINA ADVOCATE |
| 39 | O.S. 925/2011 (EVIDENCE.) IA/1/2011 | 29-09-2020 | LAKSHMAMMA Vs YELLAPPA | VEEMA REDDY AND ASSOCIATES |
| 40 | Misc 68/2011 (EVIDENCE.) IA/1/2011 IA/2/2011 | 29-09-2020 | SYED SAJAD PASHA.H. Vs LALITHAMMA.S.V. | V. VISWANATH P.M.S. |
| 41 | O.S. 767/2013 (A.D.R) IA/1/2013 | 30-09-2020 | Muniyamma Vs Devendra.D.K | Vijay Krishna Bhat |

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| 42 | O.S. 1431/2013 (A.D.R) IA/1/2013 IA/2/2013 | 30-09-2020 | Thimmaiah Vs Doddagangamuniyappa | Pradeep |
| 43 | O.S. 1634/2013 (A.D.R) IA/1/2013 | 30-09-2020 | Mohamed Atiq Elias Vs Messrs Gold Enterprises | Rego and Rego |
| 44 | Misc 6/2014 (A.D.R) IA/1/2014 | 30-09-2020 | Raghava Reddy K Vs Gita Siddhartha | P N N |
| 45 | O.S. 899/2014 (A.D.R) IA/1/2014 | 30-09-2020 | Bharathi G T Vs Thippanna | N S |
| 46 | M.V.C. 233/2015 (A.D.R) | 30-09-2020 | T. MOHAN Vs SRINIVASA H. K. | G. C. HANUMANTH |
| 47 | O.S. 1006/2015 (A.D.R) IA/1/2015 IA/2/2015 | 30-09-2020 | Nagaraju Vs Munirama Bhovi | ROOPESHA |
| 48 | O.S. 315/2016 (A.D.R) IA/1/2016 | 30-09-2020 | Gowramma Vs Annayyappa | P.LAKSHMINARAYANA |
| 49 | O.S. 748/2017 (A.D.R) IA/1/2017 | 30-09-2020 | Lakshmamma Vs Muniyamma | |
| 50 | M.C. 211/2017 (A.D.R) | 30-09-2020 | Muniraju alias Ganesh Vs Pushpa | Madhu C.N. |

Pradeep
9.7.20

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

K M ANANDA

IV ADDL SENIOR CIVIL JUDGE

Cause List Date: 10-07-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------------------------------------------------------|-----------------------------------------------|------------------|-------------------------------------------------------------------------------------------------------------|------------------------|
| 11:00 A.M - 12:00 P.M | | | | |
| 1 | EX 12/2013 (HEARING) | | Palanetraswami.M Vs Javarayi Gowda.T.N | N.Subba shastry |
| (O.S./0001369/2006) | | | | |
| 2 | M.A. 42/2018 (HEARING) IA/1/2018 | | Somashekar M Vs Ashivardam | R B Sadasivappa |
| 3 | M.C. 6/2019 (HEARING) | | Devaraj T N Vs NIL | B G Ganesh |
| 12:00 P.M - 1:00 P.M | | | | |
| 4 | O.S. 1966/2019 (HEARING) IA/1/2019 | | RAJASHEKARAIH M Vs EREGOWDA R | S ANIL KUMAR SHETTY |
| 5 | O.S. 49/2020 (HEARING) IA/1/2020 | | Jayamma Vs Ramakka | Babu H.N |
| 3:00 P.M - 4:00 P.M | | | | |
| 6 | O.S. 52/2020 (HEARING) IA/1/2020 | | Radhamma Vs Jayaramaiah G | T S R |
| 7 | O.S. 139/2020 (HEARING) IA/1/2020 | | Sumithamma N Vs Anitha | V M Raveendra |
| 8 | O.S. 213/2020 (HEARING) IA/1/2020 | | Abdul Majeed alias Mohsin Vs Ramaiah | Bhaskar Babu Gowda |
| 4:00 P.M - 5:00 P.M | | | | |
| 9 | O.S. 353/2020 (HEARING) | | CANARA BANK RAJANKUNTE BRANCH REPTD BY SILPA K B Vs CVM EXOTIC REPTD BY MITHUN KUMAR R V | MANJULA P V |
| 10 | O.S. 645/2020 (FIRST HEARING) IA/1/2020 | | MUNIYAPPA K B Vs ANJINAPPA B G | NAGESH S |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 11 | O.S. 661/2012 (A.D.R) | 24-09-2020 | FAZAL ALI KHAN Vs P.GAJENDRA | |
| 12 | O.S. 679/2012 (A.D.R) | 24-09-2020 | PARAMASHIVAIAH Vs MAHADEVIAIAH | TCSK |
| 13 | R.A. 81/2012 (A.D.R) IA/1/2012 | 24-09-2020 | D.Rajanna alias Doddarajanna Vs The Bangalore Development authority | PRAKASHA |

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 10-07-2020

MORNING SESSION

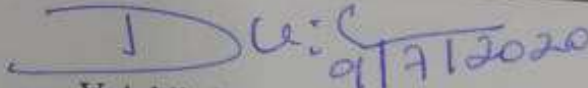
| Sl. No. | Case No. | Timing | Stage | Advocate | |
|---------|----------------|---------------|---------|--------------------|--------------------|
| | | | | Plaintiff Advocate | Defendant Advocate |
| 01 | O.S. 2089/2006 | 11.00 - 12.00 | Hearing | Sri. VV | |
| 02 | O.S. 229/2007 | 11.00 - 12.00 | Hearing | Sri. R | |
| 03 | O.S. 424/2007 | 11.00 - 12.00 | Hearing | Sri. AB | |
| 04 | O.S. 59/2012 | 11.00 - 12.00 | Hearing | Sri. KV | |
| 05 | O.S. 103/2012 | 11.00 - 12.00 | Hearing | Sri. VV | |
| 06 | O.S. 629/2012 | 12.00 - 1.00 | Hearing | Sri. HM | |
| 07 | O.S. 710/2012 | 12.00 - 1.00 | Hearing | Sri. MMA | |
| 08 | O.S. 1594/2012 | 12.00 - 1.00 | Hearing | Sri. DN | |
| 09 | O.S. 376/2015 | 12.00 - 1.00 | Hearing | Sri. KC | |
| 10 | O.S. 905/2015 | 12.00 - 1.00 | Hearing | Sri. GJ | |
| 11 | O.S. 1959/2015 | 12.00 - 1.00 | Hearing | Sri. MRH | |

AFTERNOON SESSION

I/c. VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru.

| Sl. No. | Case NO. | Timing | Stage | Advocate | |
|---------|----------------|-------------|---------|--------------------|--------------------|
| | | | | Plaintiff Advocate | Defendant Advocate |
| 01 | O.S. 183/2007 | 3.00 - 4.00 | Hearing | Sri. HSD | |
| 02 | O.S. 1023/2007 | 3.00 - 4.00 | Hearing | Sri. RM | |
| 03 | Ex. 132/2007 | 3.00 - 4.00 | Hearing | Sri. VB | |
| 04 | O.S. 668/2009 | 3.00 - 4.00 | Hearing | Sri. VP | |
| 05 | O.S. 674/2009 | 3.00 - 4.00 | Hearing | Sri. RSG | |
| 06 | O.S. 1128/2009 | 4.00 - 5.00 | Hearing | Sri. SN | |
| 07 | O.S. 1425/2009 | 4.00 - 5.00 | Hearing | Sri. MSS | |
| 08 | MA. 69/2014 | 4.00 - 5.00 | Hearing | Sri. KN | |
| 09 | O.S. 1612/2014 | 4.00 - 5.00 | Hearing | ----- | |
| 10 | O.S. 612/2020 | 4.00 - 5.00 | Hearing | Sri. KS | |


9/7/2020

V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.